

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 32 OF 2015**

**&**

**APPEAL NO. 47 OF 2015**

**Dated: 3<sup>rd</sup> March, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**A.NO. 32 OF 2015**

**In the matter of :**

**Talwandi Sabo Power Ltd.**

**...Appellant(s)**

**Vs.**

**Punjab State Electricity Regulatory Commission & Ors.**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. Kapil Sibal, Sr. Adv.  
Mr. Sujit Ghosh  
Mr. Shashank Shekhar  
Mr. Prashanto Sen

Counsel for the Respondent(s) : Mr. Matrugupta Mishra for  
Ms. Shikha Ohri for R.1  
  
Mr. M.G. Ramachandran  
Ms. Ranjitha Ramachandran  
Ms. Poorva Saigal  
Mr. Shubham Arya for R.2

**A.No. 47 of 2015**

**Nabha Power Ltd. & Anr.**

**...Appellant(s)**

**Vs.**

**Punjab State Power Corporation Ltd. & Anr.**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. S. Ganesh, Sr. Adv.  
Mr. C.S. Vaidyanathan, Sr. Adv.  
Mr. Aniket Prasoon  
Mr. Abhishek Kumar

Counsel for the Respondent(s) : Mr. Matrugupta Mishra for

Ms. Shikha Ohri for R.1

Mr. M.G. Ramachandran

Ms. Ranjitha Ramachandran

Ms. Poorva Saigal

Mr. Shubham Arya for R.2

**ORDER**

List these matters for further hearing on **06.03.2017.**

**(I. J. Kapoor)**  
**Technical Member**

**(Justice Ranjana P. Desai)**  
**Chairperson**

Ts/kt